

**GOVERNMENT OF INDIA
AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH)
LOK SABHA**

UNSTARRED QUESTION NO:6938
ANSWERED ON:08.05.2015
AYUSH INDUSTRIAL CLUSTERS
Antony Shri Anto

Will the Minister of AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMEOPATHY (AYUSH) be pleased to state:

- (a) the number of AYUSH Industrial Clusters/Parks and the number out of them set up during the last three years, State/ UT-wise;
- (b) the funds allocated for each cluster/ park indicating the guidelines therefor and the steps taken/proposed to be taken by the Government to upgrade and modernise them, State/UT-wise;
- (c) whether the Government proposes to set up more such clusters/parks in the country, and if so, the details thereof. State/ UT-wise;
- (d) whether the Government has received any proposals from the States/ UTs in this regard, if so, the details thereof and the action taken/proposed to be taken by the Government thereon during the said period, State/UT-wise; and
- (e) the measures being taken by the Government to ensure that there is no paucity of raw materials and support facilities for AYUSH Industrial Clusters/ Parks?

Answer

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRJ SHRIPAD YESSO NAIK)

(a) to (e): The Government has sanctioned 10 AYUSH Industry Clusters during the 11th Plan Period (2007-12). Out of these. 3 Clusters, one each at Kerala, Punjab and Rajasthan have been completed during last 3 years.

The Government proposes to set up more number of AYUSH Clusters in the country for this purpose Development of AYUSH Cluster Scheme has been approved for continuation in the 12th Plan period (2012-17). However, no proposal from any State/UT has been received in the 12 Plan, so far.

The responsibilities of procurement of raw material lie with the Special Purpose Vehicle (SPV). Under the Scheme for Development of AYUSH Clusters, the financial assistance is restricted to 60% of the Project Cost subject to a maximum of Rs.15.00 crores. The remaining 40% is required to be arranged by the SPV through equity, borrowings from Banks / Financial Institutions and other sources. The assistance from the Ministry of AYUSH will be utilized only for physical infrastructure, civil works, construction of building, plants & machinery and equipments, all remaining expenses on purchase of land of SPV salary of cluster development executive, etc. will be borne by SPV. Details of funds allocated to each Cluster and the status is annexed.